



National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

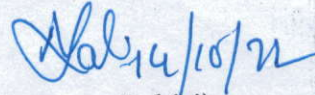
File No. 10/163/2016-NCLT / 3047-3063

Date: -14.10.2022

OFFICE ORDER

The Hon'ble President, National Company Law Tribunal (NCLT), is pleased to re-constitute the Internal Complaint Committee in terms of Section 4 of The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013 for NCLT Chandigarh Bench comprising of Presiding Officer and Members as under who will hold office for a period not exceeding three years from the date of their nomination:-

Presiding Officer	: Dr. Deepti Mukesh, Member (Judicial)
Members	: Sh. S.K. Dash, Member (Technical)
	: Ms. Nirmala Vincent, Assistant Registrar (IC)
	: Ms. Eshna Kumar, Advocate


(Anupam Lahiri)
Secretary, NCLT

Copy for information and necessary action to:-

1. PS to Hon'ble President, NCLT.
2. PPS to the Secretary, MCA, New Delhi.
3. All Hon'ble Members, NCLT.
4. Dr. Deepti Mukesh, Hon'ble Member (Judicial), Presiding Officer, Internal Complaints Committee.
5. Sh. S.K. Dash, Hon'ble Member (Technical), Member, Internal Complaints Committee.
6. Ms. Nirmala Vincent, Assistant Registrar (IC), Member, Internal Complaints Committee.
7. Ms. Eshna Kumar, Advocate, Member, Internal Complaints Committee.
8. PS to the Joint Secretary, MCA, New Delhi.
9. Registrar, NCLAT, New Delhi.
10. Officers and Employees of All NCLT Benches.
11. The Honorary Secretary, NCLT Bar Association.
12. The Honorary Secretary, Punjab & Haryana High Court Bar Association, Chandigarh.
13. The Honorary Secretary, NCLAT Bar Association, New Delhi.
14. ROC cum OL, 1st Floor, Corporate Bhawan, Plot No.4-B, Sector 27-B, PIN- 160019, Chandigarh.
15. The Institute of Chartered Accountant of India, ITO, New Delhi.
16. The ICSI, ICSI House, 22 Institutional Area, Lodhi road, New Delhi-110003.
17. NCLT Website and Notice Board.